

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1242/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE PARTIES: Unique Vastu Rachana Pvt.Ltd.
V/s.
Univastu India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Pulkit Sharma	} Advocate For petitioner	} [Signature]
2	Abhishek Adke		
3	Pradeep Chandgale (Rep)		

ORDER

T.C.P. No. 1242/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. After hearing both the sides for some time, it is observed that Petitioner can file the Reply. Time is granted. To be filed on or before 30.10.2017. Copy to be served in advance on the other side.
3. Adjourned to **09.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
03.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)